

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

**NOTIFICATION**

Dated Shillong the 21<sup>st</sup> May, 2021

**No. LJ(B).53/93/Pt/168-** In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within East Khasi Hills District with immediate effect and until further orders:-

| <u>Sl.No.</u> | <u>Name &amp; Designation of Officer</u>   | <u>Phone No:</u> |
|---------------|--|------------------|
| 1.            | Shri.Teiborlang Syiem Malniang, J.E. O/o Sub-Divisional Officer PHE, Electrical Sub-Division Mawphlang | 8575332861       |
| 2.            | Karlanstar Sun, J.E. O/o Sub-Divisional Officer PHE Electrical Sub-Division Mawphlang                  | 9863090328       |
| 3.            | Palei Dohling, J.E. O/o Sub-Divisional Officer PHE Electrical Sub-Division Mawphlang                   | 9863090328       |

Sd/-

(L.K. Swett )

*Under Secretary to the Government of Meghalaya,  
Law (B) Department*

Dated Shillong the 21<sup>st</sup> May, 2021

**Memo No. LJ(B).53/93/Pt/168 -A**

**Copy forwarded to:-**

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, East Khasi Hills District, Shillong with reference to letter No. DDMA/EKH/164/2020/Pt.I/23 Dtd. Shillong the 20<sup>th</sup> May, 2021.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By orders, etc.



*Under Secretary to the Government of Meghalaya,  
Law (B) Department.*